

SHRI SAIFUDDIN CHOUDHURY
(Katwa) : I know....

(Interruptions)

MR. SPEAKER : Then, why are you
houting ?

(Interruptions)

MR. SPEAKER : Nothing.... Absolu-
tely nothing.

Shri H.K.L. Bhagat.

श्री भोगेन्द्र भा (मधुवनी) : क्या वहाँ से
मेरी बात भी आप सुनेंगे या नहीं या मैं यहीं
आकर बैठ जाऊँ ?

अध्यक्ष महोदय : क्या हो गया ? आप
चलिए वहीं पर।

(व्यवधान)

12.12 hrs.

PAPERS LAID ON THE TABLE

Statements showing action taken by Govern-
ment on various Assurances, Promises etc.
given by Ministers

THE MINISTER OF STATE OF THE
MINISTRY OF INFORMATION AND
BROADCASTING AND MINISTER OF
STATE IN THE DEPARTMENT OF
PARLIAMENTARY AFFAIRS (SHRI
H.K.L. BHAGAT) : I beg to lay on the
Table the following Statements (Hindi and
English versions) showing the action taken
by the Government on various assurances,
promises and undertakings given by the
Ministers during the various sessions of
Seventh Lok Sabha :

(1) Statement No. XXIII	Third Session, 1980
(2) Statement No. XVII	Fifth Session, 1981
(3) Statement No. XI	Sixth Session, 1981
(4) Statement No. IX	Seventh Session, 1981
(5) Statement No. VIII	Eighth Session, 1982
(6) Statement No. IV	Ninth Session, 1982
(7) Statement No. III	Tenth Session, 1982
(8) Statement No. I	Eleventh Session, 1983.

[Placed in Library. See No. LT-6340/83.]

(Interruptions)

MR. SPEAKER : I have not allowed
anybody.

Not allowed.

Shri Arif Mohd. Khan.

SHRI ERA ANBARASU (Chengalpattu) :
In Tamil Nadu the Shivaji Fans Association
took a procession and the Government there
has lathi-charged the people causing multi-
ple injuries and nearly 2000 people have
been arrested including an MLA. I want the
hon. Minister to make a statement.

Review on and Annual Report of Karnataka
Cashew Development Corporation, Ltd.,
Bangalore for 1978-79, 1979-80 and
1980-81 etc.

MR. SPEAKER : The Home Ministry's
debate is going on.

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
YOGENDRA MAKWANA) : On behalf
of Shri Arif Mohd. Khan, I beg to lay on
the Table :

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :

(a) (i) Review by the Government on the working of the Karnataka Cashew Development Corporation Limited, Bangalore, for the year 1978-79.

(ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Bangalore, for the year 1978-79 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government on the working of the Karnataka Cashew Development Corporation Limited, Bangalore, for the year 1979-80.

(ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Bangalore, for the year 1979-80 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(c) (i) Review by the Government on the working of the Karnataka Cashew Development Corporation Limited, Bangalore, for the year 1980-81.

(ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Bangalore, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6341/83.]

Review on and Annual Report of Indian Dairy Corporation, Baroda for 1981-82, etc.

SHRI YOGENDRA MAKWANA : I beg also to lay on the Table :

(1) A copy each of the following Papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Indian Dairy Corporation, Baroda, for the year 1981-82.

(ii) Annual Report of the Indian Dairy Corporation, Baroda, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6342/83.]

MR. SPEAKER : Shri Bhogendra Jha...

(Interruptions)

SHRI BRAJAMOHAN MOHANTY (Puri) : I rise on a point of order.

MR. SPEAKER : Not allowed...

(Interruptions)

MR. SPEAKER : Nothing is going on record.

Mr. Bhogendra Jha... I have allowed Mr. Bhogendra Jha.

श्री भोगेन्द्र झा (मधुबनी) : अध्यक्ष महोदय, मैंने जो काम रोको प्रस्ताव दिया था वह इसलिए कि जो मलेरकोटला...

अध्यक्ष महोदय : वह तो कर दिया है देखिए, जुडिशल इन्क्वायरी हो रही है। यहाँ पर होम मिनिस्ट्री की डिमाण्ड्स भी चल रही है।

SHRI BRAJAMOHAN MOHANTY : I have a point of order. Which should receive precedence? Point of order must receive precedence.

MR. SPEAKER : I have allowed him first. I should listen to him. Mr. Mohanty, please sit down.